

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 2188 OF 2008

A.P.DAIRY DEV.CORP.FEDERATION

Appellant (s)

VERSUS

B.NARASIMHA REDDY & ORS.  
(With office report)

Respondent(s)

WITH  
Civil Appeal NO. 2189-2212 of 2008  
(With appln. for permission to file additional documents, and  
permission to file addl.documents and with office report)

Civil Appeal NO. 4588 of 2008  
(With office report)

Date: 11/08/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM  
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Appellant(s) Mr. R. Venkataramani, Sr.Adv.  
in CA.No.2188/2088 Mr. D. Mahesh Babu,Adv.  
Ms. Savita Dhanda, Adv.  
Mr. Ramesh Allanki,Adv.

in CA.2189-2212/08: Mr. S.S. Prasad, Sr.Adv.  
& 4588/2008 Mr. C.K. Sucharita, Adv.  
Ms. Nirada Das, Adv.

For Respondent(s) Mr. P.P. Rao, Sr.Adv.  
in C.A.2198/08 Mr. Y. Rajagopala Rao, Adv.  
Ms. Vismai Rao,Adv.  
Mr. Harasha Reddy, Adv.  
Mr. Hitendra Nath Rath, Adv.

R.No.3 in CA.2189/08 Mr. P. Venkat Reddy,Adv.  
& 7 in 2188/08 Mr. Anil Kumar Tandale,Adv.

R.No.1 in 2188/08, Ms. Liz Mathew, Adv.  
R.No.1 in 2189 & Ms.Deep Kirti Verma, Adv.  
1 & 3 in 2190& Mr. Harsha,Adv.for  
sole in 2194 & M/S. Mclm & Co. ,Adv.  
2201/08

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Sole in 2206/08 Dr. MVK Moorty  
Ms. T. Anamika,Adv.  
Mr. Chandramohan Anisetty,Adv.

R.No.1 in 2191, Mr. S.Udaya Kumar Sagar, Adv.  
2192 & 1 & 2 in Ms.Prasana Elizabeth Joseph, Adv.  
2193, sole in Ms. Bina Madhavan,Adv.  
2195 & 2196/08 Mr. Rayjith Mark, Adsv.for  
M/S. Lawyer'S Knit & Co.

UPON hearing counsel the Court made the following  
O R D E R

Mr. R. Venkataramani learned senior counsel appearing on behalf of the appellant commenced his argument at 11.10 a.m. and concluded at 12.05 p.m. Thereafter, Mr. S.S. Prasad learned senior counsel appearing on behalf of appellants made his arguments from 12.05 p.m. to 3.15 p.m. Then, Mr. P.P. Rao learned senior counsel appearing on behalf of respondent started his arguments at 3.15 p.m. and was on his legs till 4.00 p.m. leaving the matters part heard.

[Usha Bhardwaj]  
Court Master

[Savita Sainani]  
Court Master